

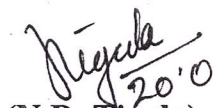
HIGH COURT OF CHHATTISGARH : BILASPUR

[Roster w.e.f. 23/04/2012]

Endt. No. 2692 /A.R.(J)/2012

Bilaspur, dated 20/04/2012

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Dr. Justice I.M. Quddusi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Abhay Manohar Sapre, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice T. P. Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Reader to Hon'ble Mr. Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	Reader to Hon'ble Mr. Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	Reader to Hon'ble Mr. Justice Radhe Shyam Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Advocate General, Government of Chhattisgarh, BILASPUR.
15.	The Registrar General, High Court of Chhattisgarh, BILASPUR.
16.	The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
17.	The Addl. Registrar Judl./Admn./H.C.Est. , High Court of Chhattisgarh, Bilaspur.
18.	The Secretary, High Court Legal Services Committee, Bilaspur.
19.	The Secretary, High Court Bar Association, BILASPUR.
20.	The Asstt. Solicitor General of India, Central Govt. High Court Premises, Bilaspur
21.	The Deputy Registrar (Criminal /Civil/W.P & Copying), High Court of Chhattisgarh, BILASPUR.
22.	The Section Officer (Civil / Criminal / W.P./ Central Filing), High Court of Chhattisgarh, BILASPUR.
23.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
24.	Cause List Section, High Court of Chhattisgarh, Bilaspur.


(N.D. Tigala)
Addl. Registrar (Judicial)

